## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-418/ND/2017

In the matter of:

Mr. Ashok Dubey & Ors.

.. PETITIONER

Vs.

Earth Infrastructure Limited

.. RESPONDENT

SECTION:

Under Section 7 of IBC Code, 2016

Order delivered on 29.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

: 4

For the Respondent/Corporate Debtor:

## **ORDER**

Mr. Ashok Dubey, party in person is present and states that in view of the Counsel engaged by him in the matter is unable to be present today before this Tribunal and hence, seeks for a short adjournment.

In view of the said request, the matter is posted for hearing on 13.2.2018.

List on 13.2.2018.

(R. VÄRADHARAJAN) MEMBER (JUDICIAL)

Surjit